

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/6132/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the th24 November, 2021.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/21/1416 dtd. 23.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.11.2021 with permission to leave the station, with your official vehicle, at your own cost, from the evening of 26.11.2021 till the morning of 30.11.2021 and from the evening of 01.12.2021 till the morning of 03.12.2021**, as prayed for. The next senior most Judicial officer at the station will remain in charge of his Court and office during his absence.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/6133 / dated 24.11.2021

Copy to.

✓ 1. The Project Manager, Gauhati High Court.


24/11/21
JT.REGISTRAR (VIGILANCE)
Kola